POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS/BENEFICIAL OWNERS OF

OMEGA INTERACTIVE TECHNOLOGIES LIMITED (OITL)

Regd. Office: 1/1, Ramdas Building, 456, Kalbadevi Road, Mumbai 400 002
Tel. No. (022) 6637 9273, Fax No. (022) 6651 9003, E-mail ID: oitlnet@yahoo.co.in

The following announcement is made by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Wednesday, September 30, 2009, Corrigendum to PA on Monday, January 10, 2010 and closure of Open Offer to the Shareholders of OITL.

1	Name of the Target Company	**Omega Interactive Technologies Limited**			
2	Name of the Acquirers, including PACs, if any	**Main Acquirers** Smt. Renu Soni Smt. Kanchan Soni **Person Acting in Concert (PAC):** None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Sharex Dynamic (India) Pvt. Ltd			
5	Date of Opening of the Offer	Wednesday, February 03, 2010			
6	Date of Closure of the Offer	Monday, February 22, 2010			
7	**Details of Acquisition**	**Proposed in Letter of Offer**		**Actuals**	
A	**Offer Price** Fully paid up Partly Paid Up	Rs.7/25 No partly paid Shares		Rs.7/25 N.A.	
B	Shareholding of Acquirers prior to Public Announcement(PA)	0 (0%)		0(0%)	
C	Shareholding of PACs (as per the Regulations) prior to Public Announcement	6,97,400 (13.95%)		6,97,400 (13.95%)	
D	Shares acquired after PA	0(0%)		0(0%)	
E	Shares being acquired through Share Purchase Agreement	1,52,700 (3.05%)		1,52,700 (3.05%)	
F	Shares acquired in the Open Offer	10,00,000 (20.00%)		2,68,298 (5.37%)	
G	Size of open Offer (No of Shares X Offer price)	Rs. 72,50,000/-		Rs. 19,45,161/-	
H	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired			NIL N A N A N A	
I	Post Offer Shareholding of Acquirers including PACs, if any Fully Paid	18,50,100 (37.00%)		11,18,398 (22.37%)	
i	**Pre and Post offer Shareholding of Public**	**Pre Offer**	**Post Offer@**	**Pre Offer**	**Post Offer@**
	Fully paid Shares	40,97,600 (81.95%)	31,49,900 (62.998%)	40,97,600 (81.95%)	38,81,602 (77.63%)
8	Date of despatch of consideration and delay if any.	Consideration by electronic mode viz. RTGS/ ECS/ NEFT/Direct transfer in respect of all eligible cases was made on Wednesday, March 3, 2010. In other cases, Demand Drafts/Bankers Pay Orders despatched on Thursday, March 04, 2010. There is no delay in payment of consideration. No interest is due and payable			
9	Position of Escrow Account	The amount held in Escrow Account to the extent of Rs. 20.00 Lacs (less than 90%), transferred to Special Account on March 02, 2010. A sum of Rs. 6.00 Lacs released to Acquirers. The balance continues to be held in Escrow Account with lien in favor of Manager to the Offer.			
10	Status of Investor complaints	No investor complaints			

@ The residual holding of the present promoters/promoter group shareholders is clubbed with Public holding, to arrive at the post offer public holding details.

The Acquirers accept full responsibility for the information contained in this Public Announcement

ISSUED BY THE MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

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Contact Person : Shri. R. Ramakrishnan

On behalf of the Acquirers

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&

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Place: Mumbai
Date: March 05, 2010